NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP.No. 25/BB/ 2018	-	For compliance of objection	252(3) M/s Hari hara Developers & Constance of Pvt Ltd Vs ROC	M/s Hari hara Developers & Construction Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

PCS for Petitioner Company is present. He is directed to supply additional information called for by the Registry. Time extended as last chance, list it on 02/02/2018.

Member (T)

Member (J)